NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI

IA/31/2021
IN
CP (IB)/09/GB/2019

Coram:
Hon'ble Shri H. V. Subba Rao, Member (J): **Hearing through**
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference

ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2021

Name of the Company: Mr. Sandeep Khaitian, RP
V/s
Committee of Creditors of NPIL

Section of the Companies Act: Under rule 30(6) read with section 31(1) and 60(5) of IBC, 2016

S. NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. ABHISHEK PRASAD	Advocate	Petitioner	Present in Video Conference
2.	MR. MRINMOY DUTTA	Advocate	Respondent	
3.	MR. RISHABH DUTTA	Advocate	for RA, PLBB	
4.	MR. SANDEEP KHAITAN	RP	in person	

O R D E R
Date of Order: 16.08.2021

The matter is taken up for hearing through Video Conferencing. Heard the related IA No.27/2021, 35/2021 and 43/2021, thereafter, due to paucity of time, this matter is adjourned.

2. **List the matter on 24.08.2021 along with all the related IAs.**

Sd/-
(**Prasanta Kumar Mohanty)**
Member (Technical) &
Adjudicating Authority
/Deka-16.08.2021/

Sd/-
(H. V. Subba Rao)
Member (Judicial) &
Adjudicating Authority